## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.11.2017 AT 10.30 AM  $\,$ 

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 101/230/HDB/2017
NAME OF THE COMPANY	Virtusa Software Services Pvt Ltd
NAME OF THE PETITIONER(S)	Virtusa Software Services Pvt Ltd & Another With Virtusa Consulting Services Pvt Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

## **Counsel for Petitioner(s):**

Γ	Name of the Cour	isel(s)	Designation	E-mail & Telephone No.	Signature
	P. Anil Mukherji		Advocarle	anil@panadvocales.com	PSubject
	<i>J</i> .			anil@panadvocalcs.com 9885314234	0.0
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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	Name of the Counsel(s)	Name of the Counsel(s)  Designation	Name of the Counsel(s)  Designation  E-mail & Telephone No.

## ORDER

Heard Shri P. Anil Mukherji, learned Counsel for the Petitioner. The Learned Counsel requests some more time to furnish the clarification sought by this Bench. None appeared for the Respondent.

Case is posted to 07.12.2017

6-12

**MEMBER (Judicial)**